COURT NO. 42
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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AT 02:130 P.M.

<u>1.</u>W.P.(C) 7956/2014

WALIMUDDIN KHAN & ORS.Petitioners

Through: Mr. Shreenath A. Khemka, Mr. Ganesh A. Khemka and Mr. Shubham, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Manish Mohan, CGSC with Mr. Jatin Teotia, Mr. Varenyum,

Ms. Aishani Mohan, Advs. Col. Maheshwar Sharma

2.W.P.(C) 14182/2021

PRAVINAST PANDEYPetitioner

Through: Mr. Bhanu Gupta, Adv

versus

UNION OF INDIA & ORS.Respondents

Through: . . Mr. Raj Kumar Yadav, SPC with Mr. Vaibhav Bhardwaj & Ms. Tripti Sinha, Advs.

COURT NO. 42
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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AT 10:30 A.M.

1. W.P.(C) 3963/2025 CM APPLN.18443/2025

GOVT OF NCT OF DELHI AND ANR

.....Petitioners

Through: Mrs. Avnish Ahlawat, Standing Counsel for GNCTD with Mr. Nitesh Kumar Singh, Ms. Laavanya Kaushik, Ms. Aliza

Alam and Mr. Mohnish Sehrawat, AdvS..

versus

ASHISH KUMAR AND ORS

.....Respondents

Through: Mr. Shashank Tripathi and Ms. Chhavi Jain, AdvS.

Mr. M.S.P. Patwal, SSW (I&FC) with Mr. Ramesh Kumar, Sr. Assistant (I&FC).

COURT NO. 38 HON'BLE MS. JUSTICE PRATHIBA M.SINGH

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

CLICK HERE FOR VC https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt6 Meeting No. 1669 92 0249

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dhcvirtualcourt6@dhcvirtualcourt.webex.com

You can also dial 210.4.202.4 and enter your meeting number.

Join by phone

Access Code: 1669 92 0249

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courtmaster@pmsingh.in

NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M – 04:30 P.M..

https://docs.google.com/forms/d/e/1FAIpQLSetQNqtR73sKZB0hp62FzES-4N8Af-4S9RDzFPp3it124oGCw/viewform

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME		
FOR PRONOUNCEMENT OF JUDGMENT AT 2:15 P.M.					
1	773/2023 Î.A.	USTAD FAIYAZ WASIFUDDIN DAGAR V/s MR. A.R. RAHMAN & ORS.	NEEL MASON, ARJUN HARKAULI, UJJAWAL BHARGAVA, KAUSHIK MOITRA, VAISHNAVI RAO, ANURAG TANDON, ARUNIMA NAIR, SUBHALAXMI SEN, SHAILZA AGARWAL, ABHISHEK GROVER, SAI SHRAVANAM, PS RAMAN, SIDHARTH CHOPRA, SNEHA JAIN, VIVEK AYYAGARI, KUBER MAHAJAN, SAIKRISHNA RAJAGOPAL, SIDHARTH CHOPRA, SNEHA JAIN, HARSH KAUSHIK, ANUSHREE RAUTA, SHWETANK TRIPATHI, HARSH PRAKASH, DEEPANK SINGHAL, ANCHAL RAGHUWANSHI, AKSHAT AGRAWAL, AMAAN SHREYAS		

COURT NO. 47 HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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https://virtualcourtdhc.webex.com/meet/virtualcourtdhc11

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME		
FOR PRONOUNCEMENT OF JUDGMENT AT 10:30 A.M.					
	· ·	VINAY KHANNA V/s STATE & ORS	MALA GOEL, PARVINDER, RAHELLA KHAN, SANDEEP P. AGARWAL, RAJESH PATHAK, TANYA CHANDA		

CONCLUDED
BY ORDER
REGISTRAR ORIGINAL